

15.59 hrs.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL* (amendment of sections 2 and 16)

Title: Introduction of the Prevention of Food Adulteration (Amendment) Bill, 2003 (Amendment of sections 2 and 16).

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954. "

The motion was adopted.

DR. V. SAROJA : I introduce the Bill.
